

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 202**  
**TA (IBC)-39(PB)/2022**

**IN THE MATTER OF:**

De Souza Leisures Pvt. Ltd.

.... Petitioner/Applicant

v.

Mypreferred Transformation and Hospitality Pvt. Ltd. .... Respondent

**Order Under Rule 16(d) of National Company Law Tribunal, 2016**

**Order delivered on 18.11.2022**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**PRESENT:**

For the Petitioner

None

For the Respondent

Mr. Harsh Kaushik & Mr. Mishra, Advs. For R-1  
& 2

**ORDER**

Due to paucity of time matter could not be taken up.

List the matter for physical hearing on 07.12.2022.



**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

18.11.2022  
Ritu Sharma